

Annexure-7

Name of the corporate debtor: Forge India Private Limited; Date of commencement of CIRP: 12.01.2022; List of creditors as on: 11.05.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off			
1	Central Goods and Service Tax Division Parwanoo	Centre Govt.	28.01.2022	18,38,57,212.00	18,38,57,212.00	GST Dues, Interest and Penalty	Nil	Nil	No	Nil	-	-	-	-	-
2	Employee's State Insurance Corporation	Centre Govt.	04.03.2022	5,39,816.00	5,28,565.00	ESI dues	Nil	Nil	No	Nil	-	-	11,251.00	-	-
3	Asstt. Commissioner of Customs, EPCG Monitoring Cell, JNCH	Centre Govt	08.03.2022	31,22,763.00	31,22,763.00	Duty Foregone	Nil	Nil	No	Nil	-	-	-	-	-
4	Asstt. Commissioner State Taxes and Excise	H.P. Govt.	01.04.2022	3,66,46,485.00	26,39,168.00	GST Dues, Interest and Penalty	Nil	Nil	No	Nil	-	-	3,40,07,317.00	-	-



5	Central Goods and Service Tax - Pithampur	Centre Govt.	10.04.2022	6,88,13,899.00	6,88,13,899.00	GST Dues, Interest and Penalty	Nil	Nil	No	Nil	-	-	-	-	-
---	---	--------------	------------	----------------	----------------	--------------------------------	-----	-----	----	-----	---	---	---	---	---

